

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.790/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY :

Prem Sarup Narula

Vs

Bycell Telecommunication (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(1),(e),(f)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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for respondent - Bycell Telecommunications

Shobhit Nanda Adv.

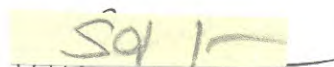
Saad uz zeman Adv.

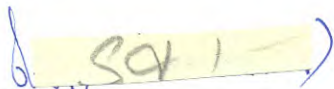
Aman Yadav Adv.

ORDER

Learned counsel requests for some more time to address arguments on the
provisions of The Insolvency and Bankruptcy Code, 2016.

List on 02.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

26.4.2017

Vineet